



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.11.2025

NOTICE

Please take notice that the following matter listed in the Court – III on 17.11.2025 was not taken up. The next date of Hearing in the matter is **28.11.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 2342 of 2024 Part Heard	Surinder Kumar Rajpal, (Member of Suspended Board of Director of Karnal Agriculture Industries Ltd.) Vs. Punjab National Bank & Anr.	Rishi Kapoor	Rajesh Kumar Likivi K Jakhalu- R1 Swastika Kumari Ravi Bansal- for RP

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)